

Annexure
Name of the corporate debtor: E Commerce Magnum Solution Limited; Date of commencement of CIRP: 01.07.2024 ; List of creditors as on 16/05/2025
List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Omkara Assets Reconstruction Private Limited	01.07.2024	5,07,72,35,018	5,07,72,35,018	Financial Debt - 2 Loans given. Term loan 1 - Rs.3,07,47,10,783/- and Term loan 2 - Rs.2,00,25,24,235/-	5,07,72,35,018	-	No	100.00	-	-	-	-	-
Total			5,07,72,35,018	5,07,72,35,018		5,07,72,35,018	0		100.00			-	-	

Note

1) It is only for information that the RP has received few claims which are sub-judice before the Hon'ble NCLT. Currently, the RP has not accepted the claims since the amounts were not disbursed by that particular claimant to the Corporate Debtor. This is subject to final Order of NCLT.

2) RP will update the same as and when necessary as per provisions of the Code.



MR. PANKAJ R. MAJITHIA
E COMMERCE MAGNUM SOLUTION LIMITED

Pankaj R. Majithia

RESOLUTION PROFESSIONAL